

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †893
TO BE ANSWERED ON- 07/02/2022

INDUSTRIES IN TRIBAL DOMINATED DISTRICTS

†893. SHRI GUMAN SINGH DAMOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any policy in place for setting up of the industries by the tribal youth of the country;
- (b) if so, the details thereof;
- (c) the number of tribal youth which have opened such industries as per such policy in the country, State- wise;
- (d) whether the Government has any special plans to allow the youth of tribal dominated districts of Jhabua and Alirajpur to set up industries as they are deprived of such opportunities;
- (e) if so, the details thereof; and
- (f) if not, whether the same would be considered?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (e): Ministry of Tribal Affairs is implementing a scheme 'Margin Money Support Scheme for ST Entrepreneurs' through National Scheduled Tribes Finance and Development Corporation (NSTFDC) in order to finance projects under the Stand-Up India Scheme of Government of India, since December 2020. Under this scheme, the eligible ST Entrepreneurs are allowed to avail financial assistance of NSTFDC to the extent of 15% of the total project cost under Stand-Up India Scheme. No disbursement has been made till date under the scheme due to want of proposals from the Channelizing Agencies. The Ministry also provides grants to states under Grant to States for 275(1) of the Constitution based on the proposals received from the States. The Ministry has not received any request from the State specifically for Jhabua and Alirajpur to set up industries.

Cabinet has approved new scheme of 'Venture Capital Fund for Scheduled Tribes' (VCF-ST), which is aimed at promoting Entrepreneurship among the STs. The VCF-ST scheme would be a social sector initiative to promote ST entrepreneurship and to support and incubate the start-up ideas by ST youth. An amount of Rs. 50 cr. has been sanctioned in the budget for the scheme.

NSTFDC) also extends concessional loans to the eligible ST persons for undertaking any income generation activities through its implementing agencies through the following schemes:

Term Loan Scheme: Under this scheme, term loan is provided for viable projects costing upto ₹50.00 lakh per unit. Financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.

Adivasi Mahila Sashaktikaran Yojana (AMSY): Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh for economic development of Scheduled Tribes Women. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.

Micro Credit Scheme for Self Help Groups (MCF): Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG). The details of Amount and beneficiaries in respect of these schemes is given in **Annexure 1** for 2018-19, 2019-20 and 2020-21.

Besides, assistance is provided to ST entrepreneurs under various schemes of Ministry of Micro, Small and Medium Enterprises and Ministry of Food Processing Industries, as detailed at **Annexure 2**.

Annexure 1 referred to in reply to parts (a) to (e) of the Question No. 893 to be answered on 07.02.2022

Details of Amount Disbursed and No. of Beneficiaries during 2018-19

(Rs. In lakhs)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh	781.72	139	0.00	0	0.00	0	781.72	139
2	Arunachal Pradesh	324.25	3773					324.25	3773
3	Assam	4.92	12	0.00	0	0.00	0	4.92	12
4	Chhattisgarh	497.36	185	8.91	150	24.30	27	530.57	362
5	Gujarat	2329.32	7485	0.00	0	0.00	0	2329.32	7485
6	Haryana	0.41	1					0.41	1
7	Himachal Pradesh	73.69	62	0.00	0	0.00	0	73.69	62
8	Jammu & Kashmir	1249.50	327	0.00	0	0.00	0	1249.5	327
9	Jharkhand	85.70	5	0.00	0	0.00	0	85.7	5
10	Karnataka	26.89	34					26.89	34
11	Kerala	135.33	89	0.00	0	8.06	18	143.39	107
12	Madhya Pradesh	2014.57	2265	0.00	0	0.00	0	2014.57	2265
13	Maharashtra	9.43	11					9.43	11
14	Meghalaya	546.63	1992	0.00	0	0.00	0	546.63	1992
15	Mizoram	4680.78	1801	0.00	0	0.00	0	4680.78	1801
16	Nagaland	1582.23	10504	0.00	0	0.00	0	1582.23	10504
17	Odisha	199.62	353	0.00	0	0.00	0	199.62	353
18	Rajasthan	1279.29	1155	0.00	0	186.75	208	1466.04	1363
19	Sikkim	0.92	1					0.92	1
20	Tamil Nadu	47.32	65					47.32	65
21	Telangana	477.15	417	10000.00	30000	0.00	0	10477.15	30417
22	Tripura	851.40	343					851.4	343
23	Uttarakhand	444.47	169	0.00	0	0.45	1	444.92	170
24	Uttar Pradesh	3.73	3					3.73	3
25	West Bengal	265.34	172	949.10	8664	20.25	225	1234.69	9061
	TOTAL	17911.97	31363	10958.01	38814	239.81	479	29109.79	70656

Details of Amount Disbursed and No. of Beneficiaries during 2019-20

(Rs. In lakhs)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh	1285.03	276	-	-	-	-	1285.03	276
2	Andaman & Nicobar Islands	245.00	7501	-	-	-	-	245	7501
3	Assam	-	-	58.20	167	-	-	58.2	167
4	Chhattisgarh	929.30	3786	-	-	-	-	929.3	3786
5	Gujarat	388.00	96	-	-	-	-	388	96
6	Himachal Pradesh	20.83	25	-	-	20.00	50	40.83	75
7	Jammu & Kashmir	446.25	135	-	-	-	-	446.25	135
8	Jharkhand	611.92	3742	-	-	21.25	25	633.17	3767
9	Karnataka	47.38	1911	-	-	-	-	47.38	1911
10	Kerala	114.90	54	3.51	13	9.90	22	128.31	89
11	Madhya Pradesh	4176.26	13282	-	-	-	-	4176.26	13282
12	Maharashtra	951.56	447	-	-	216.00	240	1167.56	687
13	Meghalaya	1745.18	1412	-	-	-	-	1745.18	1412
14	Mizoram	4484.04	3084	1975.18	1586	-	-	6459.22	4670
15	Nagaland	2413.22	51918			-	-	2413.22	51918
16	Odisha	1654.78	4562	643.37	6668	-	-	2298.15	11230
17	Rajasthan	1849.52	3480	-	-	460.80	512	2310.32	3992
18	Sikkim	253.30	100	-	-	-	-	253.3	100
19	Tamil Nadu	28.5	2775	-	-	-	-	28.5	2775
20	Telangana	30.07	1886	2710.00	6775	-	-	2740.07	8661
21	Tripura	-	-	-	-	-	-	0	0
22	Uttarakhand	102.37	23	-	-	-	-	102.37	23
23	West Bengal	-	-	453.90	3951	30.51	287	484.41	4238
	TOTAL	21777.41	100495	5844.16	19160	758.46	1136	28380.03	120791

Details of Amount Disbursed and No. of Beneficiaries during 2020-21

(Amount Rs. In Lakh)

Sl. No.	Name of the State	Term Loan		MCF		AMSY		Total	
		Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary	Amount	Beneficiary
1	Andhra Pradesh	-	-	5022.24	12533	-	-	5022.24	12533
2	Arunachal Pradesh	794.53	224	175.99	211	-	-	970.52	435
3	Assam	5.00	2	-	-	-	-	5	2
4	Chhattisgarh	195.76	235	-	-	-	-	195.76	235
5	Gujarat	1440.90	8230	-	-	-	-	1440.9	8230
6	Himachal Pradesh	13.40	2	-	-	-	-	13.4	2
7	Jammu & Kashmir	318.75	125	-	-	90.00	50	408.75	175
8	Jharkhand	1.60	2	1000.00	10750	-	-	1001.6	10752
9	Karnataka	2316.94	1905	-	-	792.14	1109	3109.08	3014
10	Kerala	269.71	169	-	-	29.05	23	298.76	192
11	Madhya Pradesh	3360.10	5685	-	-	-	-	3360.1	5685
12	Maharashtra	37.27	822	-	-	-	-	37.27	822
13	Manipur	62.37	65	-	-	-	-	62.37	65
14	Meghalaya	4485.43	35016	-	-	-	-	4485.43	35016
15	Mizoram	3324.18	1399	-	-	-	-	3324.18	1399
16	Nagaland	1098.72	48240	-	-	-	-	1098.72	48240
17	Odisha	126.65	202	1667.79	22029	219.98	250	2014.42	22481
18	Rajasthan	1985.18	2414	-	-	-	-	1985.18	2414
19	Sikkim	82.11	21	-	-	-	-	82.11	21
20	Tamil Nadu	12.50	1609	-	-	-	-	12.5	1609
21	Telangana	273.00	442	5086.23	12623	-	-	5359.23	13065
22	Tripura	2134.35	1000	-	-	-	-	2134.35	1000
23	Uttarakhand	6.15	2	-	-	-	-	6.15	2
24	Uttar Pradesh	1.55	4	-	-	-	-	1.55	4
25	West Bengal	-	-	231.20	2042	6.35	35	237.55	2077
	TOTAL	22346.15	107815	13183.45	60188	1137.52	1467	36667.12	169470

Annexure 1 referred to in reply to parts (a) to (e) of the Question No. 893 to be answered on 07.02.2022

Details of Schemes alongwith allocation and fund disbursement during 2021-22 (as on 01.02.2022) under the relevant schemes of Ministry of Micro Small Medium Enterprises

(Rs. in Crore)			
SI No	Scheme Name	Scheduled Tribe Component (STC) Allocation	Fund Released as Scheduled Tribe Component
2	Credit Linked Capital Subsidy and Technology Upgradation Scheme	2.80	0.00
5	Gramodyog Vikas Yojana	4.50	2.87
6	Infrastructure Development and Capacity Building	15.00	2.04
8	Interest Subvention Scheme for Incremental Credit to MSMEs	52.00	0.00
10	Khadi Vikas Yojana	21.65	15.36
11	National Schedule Caste/Schedule Tribe Hub Centre	25.02	16.60
12	Prime Minister Employment Generation Programme (PMEGP)	210.19	305.76
15	Scheme for Fund for Regeneration of Traditional Industries (SFURTI)	12.95	15.48

Details of Schemes alongwith allocation and fund disbursement during 2021-22 (as on 01.02.2022) under the relevant schemes of Ministry of Micro Small Medium Enterprises

SI No	Scheme Name	Scheduled Tribe Component (STC) Allocation (BE) (₹. in Crores)	Fund Released as Scheduled Tribe Component (₹. in Crores)
1	Pradhan Mantri Kisan Sampada Yojana (Integrated Cold Chain & Value Addition Infrastructure)	30.10	9.89
2	Prime Minister Formalisation of Micro Food Processing Enterprises Scheme (PM FME)	17.20	11.25
